

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/88(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	RUSODAY SECURITIES LIMITED VS ITC LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

Mr. Jitendra Patnaik, Adv.] For the Petitioner

Ms. Rusha Mitra, Adv.] For the Respondent

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondents present.
2. Let Opposition be filed within a period of two weeks.
3. List the matter for further consideration on **18.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.